

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR GWALIOR POLYPIPES LIMITED OPERATING IN MANUFACTURING OF PIPES AT GWALIOR (M.P.) & KOTA (RAJ)

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN	Gwalior Polypipes Limited CIN: U28939MP1982PLC002072 PAN: AAACG7579D
2.	Address of the registered office Additional place of Business	Polypipes Estat Malanpur, Industrial Area, Malanpur, Bhind, Madhya Pradesh, India, 477001 A-170 Indraprastha Industrial Area, Road no. 6, Kota, Rajasthan -324005
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Details can be obtained by sending email at: ibc.gpl@gmail.com
5.	Installed capacity of main products/ services	Details can be obtained by sending email at: ibc.gpl@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	Details can be obtained by sending email at: ibc.gpl@gmail.com
7.	Number of employees/ workmen	27 employees /workmen
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained by sending email at: ibc.gpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be obtained by sending email at: ibc.gpl@gmail.com
10.	Last date for receipt of expression of interest	31-03-2024
11.	Date of issue of provisional list of prospective resolution applicants	10-04-2024
12.	Last date for submission of objections to provisional list	15-04-2024
13.	Date of issue of final list of prospective resolution applicants	25-04-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30-04-2024

15.	Last date for submission of resolution plans	30-05-2024
16.	Process email ID to submit Expression of Interest	ibc.gpl@gmail.com

Mr. Navin Khandelwal

(IP Registration No.: IBBI/IPA-001/IP-P00703/2017-2018/11301)

AFA Valid till 19-11-2024

Address: 206, Navneet Plaza,

Greater Kailash Road, Indore 452001

Process Specific Email ID: ibc.gpl@gmail.com

Registered email ID with IBBI: navink25@yahoo.com

Date: 16-03-2024

Place: Indore

SUB-LICENCE OF ICC TV RIGHTS

Star India Initiates Arbitration against Zee



Our Bureau

New Delhi: Walt Disney-owned Star India has initiated arbitration proceedings against Zee Entertainment Enterprises before a London arbitration court for alleged violation of an alliance agreement on the International Cricket Council (ICC) TV rights until 2027.

Star has alleged that Zee is in non-compliance with the terms of the deal executed between the two companies on August 26, 2022. The Walt Disney-owned company has sought specific performance of the alliance agreement or payment of damages, which are yet to be determined. Zee said it would file an appropriate response.

Zee has previously argued that the ICC TV deal was contingent upon its successful merger with Japan's Sony. On January 22, Sony terminated the merger deal with Zee due to alleged non-fulfilment of merger closing conditions.

This is the second arbitration proceeding against Zee. Earlier, Sony Group Corp-owned Culver Max Entertainment had terminated the merger agreement with Zee and sought \$80 million in termination fees from the company for alleged violations of the aborted merger agreement.

Culver has filed the arbitration proceedings against Zee before the Singapore International Arbitration Centre (SIAC).

Under the alliance agreement, Star had sub-licensed the TV rights to the ICC men's cricket events from 2024 to 2027 to Zee for \$1.5 billion.

Star had acquired the ICC TV and digital rights for \$3 billion and retained the ICC digital rights. ET was the first to report on December 28, 2023, that Star's deal with Zee is on the brink of collapse and the Walt Disney-owned company could initiate legal proceedings against the entertainment giant.

In a recent interview with ET, Zee Entertainment CEO Punit Goenka stated that the ICC TV deal is null and void due to Star's action of airing the entire ICC Men's U-19 World Cup on both TV and digital.

Another Senior Zee Exec Resigns

MUMBAI Zee Entertainment Enterprises has seen its second exit in a week with the resignation of Nitin Mittal, the company's president-technology & Data. Last week, Zee president of business Rahul Johri quit as part of an organisational restructuring. —Our Bureau

Thive Workspace Leases 62K sq ft Office in Mumbai's Adani Tower

Mumbai: Coworking office space provider Thive Workspace has picked up over 62,000 sq ft across seven offices in Adani Realty's commercial tower Inspire BKC situated on the edge of Mumbai's business district Bandra-Kurla Complex (BKC) through a five-year lease.

The company is planning to use the space through two separate agreements to set up managed coworking offices. Thive's holding company Tusker Workspace has entered into this lease agreement with Adani subsidiary Sunbourn Developers.

The lease rental has been set at ₹205 per sq ft a month and the agreement includes a clause to escalate the same by 15% after three years, shows documents accessed through Propstack. Both the agreements, registered on March 2, stipulate that Tusker Workspace will pay a security deposit equivalent to six months' licence fees in three tranches. The entire tenure of 5 years will be the lock-in.

PLANNING TO EXPAND THROUGH MORE BOUTIQUES

Bulgari Bets On Bigger India Footprint for a Better Year

Launch of Jio Mall helped co., lack of quality retail space an issue, says CEO Jean-Christophe Babin

Vinod Mahanta & Anumeha Chaturvedi

Mumbai | New Delhi: The year 2023 was the best year ever for luxury major Bulgari in India and 2024 is likely to be even better, said Jean-Christophe Babin, the CEO of Bulgari.

Babin said the launch of the Jio Mall has delivered "very good" results for Bulgari that has launched India-inspired creations such as the mangalsutra and the B.zerol Kada bracelet.

"While Indians love our Serpenti watch, we have thought of creating jewellery that resonates better with Indian hearts. Indians are deeply rooted in their tradition and culture," he said. "We are probably the only global jeweller to have Indian products such as the mangalsutra and the kada. The mangalsutra got sold extremely quickly. Now we have had to re-manufacture it. But, it's always sold out at the stores. It's always on waiting lists. We are also selling this to non-Indians because they see the beautiful aesthetic from Bulgari. The kada was created for Indians, as we see a strong tradition of men wearing jewelry here, but we think it will be a success outside India too," he added.

Bulgari is planning to expand its presence through more boutiques



Jean-Christophe Babin, CEO, Bulgari

in Bengaluru, Hyderabad and Mumbai in India besides taking its presence through multi-brand partners from six cities with 12 stores to at least 12 cities with about 20 stores. Babin said the major hindrance for luxury brands in India in terms of expansion has been the dearth of quality retail space in the form of luxury malls.

"Today, the main issue is the landlords. If we manage to convince them that western luxury brands can generate important additional revenues, jobs and tax revenue for the government, then there are no limits," he said. "I mean, if I were a top landlord in India, I would try to engage with mo-

INDIAN-INSPIRED

We are probably the only global jeweller to have Indian products such as mangalsutra and kada. Mangalsutras got sold extremely quickly.

Jean-Christophe Babin, CEO, Bulgari

re luxury brands in order to open at least one mall in each of the top 10 cities of India, considering the size of India. India has a huge upside and potential, as long as we can provide more shelter to luxury brands here," he added. Bulgari is also considering an ecommerce play here. "We're also considering some partnerships with Ethos for instance, because Ethos has a very, very well organized supply chain when it comes to commerce. We won't build 200 boutiques in India," said Babin. "So, this is important. We have to complement the brick-and-mortar network together with touch points which are digital. So, our website is

one but we can also partner with others. We are partnering with a platform in China for instance," he added.

The Covid-19 pandemic was tough on India, like some other countries, but things have been back to normal over the past one and a half years, said Babin.

"We can feel a really strong desirability for Bulgari among Indians. It is related obviously to some specific products. But, I also think the style of the brand itself is magnificent, and the fit between Bulgari jewelry and India is probably the best fit between any European jeweler and the Indian culture," he said.

"India has always worshipped coloured stones, and not only diamonds. In some other countries, it's diamonds only. We do both. So that's great. Look at the Indian monuments such as the Taj Mahal. It's magnificent, it's huge, like our jewelry which is also pretty bold. We like big stones, contrasts, colours and emotions, and all these characteristics are very Indian. So, I'm pretty sure that getting to the right location, the right retailing, borrowing from the Indian culture some symbols which can resonate very well with our customers, and expanding our presence and our awareness will create for Bulgari a very, very big opportunity here," he added.

5G Fixed Wireless Access to Get Monetised in India: Airtel CTO

Our Bureau

New Delhi: Fixed wireless access (FWA), one of the initial use cases of 5G mobile networks, will "definitely" get monetised in India as telecom operators cannot use fibre in every place due to the expense and time involved, said a senior executive of Bharti Airtel.

"We (telcos) cannot try to fibreise every place since it has money issues and consumes time," Randeep Sekhon, chief technology officer (CTO) of Airtel, said at the seventh edition of ETTelecom 5G | 6G Congress 2024.

Both Airtel and rival Reliance Jio are struggling to monetise the next generation 5G services even after a year of launch. Both rolled out their 5G FWA services in key metros last year in a bid to start monetising their 5G networks.

According to Peter Jarich, head of GSMA Intelligence, telecom operators worldwide have not been able to monetise 5G networks despite billions of dollars in investments. "The promise of 5G was that it was going to unlock new revenues and new capabilities that



Some of the areas where 5G FWA will be suitable include remote locations, remote villages and schools.

Sekhon said use cases driven by the latest 5G networks have also started emerging in the industrial segment. "One case is a factory which is a commercial contract. The factory is 5G-first. In the (said company's) first factory, it was wired (connectivity), while the second factory was a hybrid between wired and Wi-Fi," the CTO said.

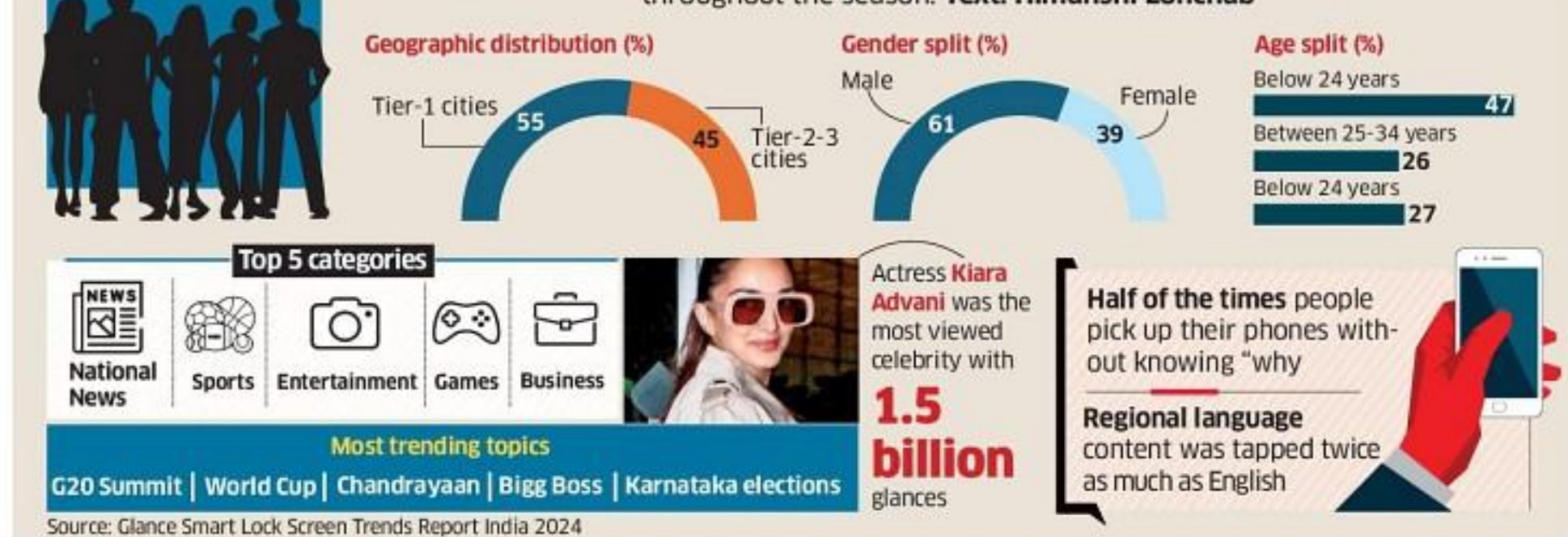
Airtel is also in discussions with first responders to explore network slicing-based 5G use cases, Sekhon said. For instance, a high-bandwidth 5G slice could help policemen transmit high-resolution videos to their command-and-control centres.

A second major use case of 5G is in healthcare. A 5G-connected ambulance, according to the executive, could help medical workers administer critical care on the way to the hospital and help save lives.

"There is no doubt that 5G use cases will be coming and they will be monetisable use cases as well," Sekhon said.

What's Trending? Cricket World Cup, Chandrayaan Viral in 2023

The year 2023 witnessed some landmark events that gathered large engagement from Indian mobile phone users. According to a report by mobile marketing company InMobi, the Cricket World Cup and the Chandrayaan mission were the most trending topics last year, attracting 4 billion and 2 billion glances (views), respectively, on its smart lock screen platform Glance. Reality TV show Bigg Boss Season 17 updates also generated 6 billion glances throughout the season. Text: Himanshi Lohchab



US Autocor Race to Build More Hybrids as EV Sales Slow

Automakers & suppliers add capacity to build gasoline-electric hybrid and plug-in hybrid vehicles for the US market to cater to demand

Detroit: As US sales of gas-electric hybrid vehicles surge and electric-vehicle sales cool, automakers and suppliers are betting consumer demand for a compromise between all-combustion and all-electric is a durable trend. Automakers and suppliers are adding capacity to build gasoline-electric hybrid and plug-in hybrid vehicles for the US market, responding to increased consumer demand for technology that General Motors and other automakers once planned to phase out in favor of all-electric fleets, industry executives and analysts said. US sales of hybrids grew five times faster than EV sales in February,

Morgan Stanley said. A plug-in hybrid version of the Jeep Wrangler SUV accounted for half of total US Wrangler sales in the second half of 2023, up from 37% in the first half of the year, Stellantis said. Sales of Ford Motor hybrids rose nearly 37% during the first two months of the year, driven by demand for the hybrid Maverick compact truck that starts at \$25,315. "The hottest car on our lot right now is the Maverick hybrid," said Scott Timmers, general manager at Palm Springs Motors in Cathedral City, California. The hybrid Maverick now accounts for about half the model's sales and dealers said they could sell more if Ford could build them. "We had to rush to add capacity for Maverick," Jim Baumbick, Ford

vice-president for product development, told Reuters. "We added a whole third shift to respond to demand." The industry shift toward hybrids challenges the Biden administration's pro-EV climate policies, and environmental groups that want automakers to phase out CO2-emitting internal combustion engines as quickly as possible. The White House is expected this month to issue vehicle CO2 emissions standards designed to force automakers to increase the share of fully electric vehicles they sell to as much as 60% by 2030. The November US presidential election puts the White House's EV subsidies and emissions rules at risk, however. Most legacy automakers lose money on EVs and hybrids are a more

profitable path to reducing CO2 if a future administration changes course, analysts said. "Hybrids are a big hedge against an administrative change that cools down the push from a regulatory standpoint," said Mark Wakefield, head of AlixPartners' global automotive practice. Supporters of strong limits on combustion-engine emissions are concerned the Biden administration could offer incentives for automakers to sell more plug-in hybrids with combustion motors. "If the hybrids are flying off the lot, there is no need for EPA (the Environmental Protection Agency) to further encourage their sale with loopholes that allow more pollution," said Dan Becker of the Center for Biological Diversity in Washington.

AI To Retrench 200 Staff in Bid to Restructure Biz

To retrench staff who had not opted for voluntary retirement or reskilling opportunities



Airindam.Majumder @timesgroup.com

New Delhi: Tata-owned airline Air India will retrench around 200 people as the group tries to restructure the airline after its acquisition from the government. Air India said that the retrenched staff consists of less than 1% of its employee size who had not taken the voluntary retirement scheme or reskilling opportunities given by the airline.

Air India has over 18,500 employees while its group airline Air India Express has around 6,200. Together both the airlines had 12,085 employees when the Tata group acquired the airline. "We are honouring all contractual obligations during this process," a spokesperson of the airline said. According to a communication sent to the employees, the retrenched employees will be paid a compensation which is equal to 15 days salary for every year they worked for the airline.

The salt-to-steel conglomerate took control of the airline in January 2022. As part of the agreement during privatisation, the new owners had to retain all employees of the airline for one year. The airline had earlier announced two rounds of voluntary retirement scheme during which more than 2,500 employees had opted for it.

"As part of our multi-year transformational initiative we are witnessing the emergence of the new Air India. One key aspect of this transformation is to build an agile and effective organizational structure in line with the business model to support our expansion and ambition. As part of the fitment process, employees in non-flying functions have been assigned roles based on organizational needs and individual merit," the spokesperson said. She said that a comprehensive process has been followed to assess the suitability of all employees over the past 18 months during which there have also been multiple voluntary retirement schemes and reskilling opportunities offered to employees. "However, for those employees who have not been able to utilize VRS or reskilling opportunities, we have to part ways," the spokesperson added.

Air India had roped in Boston Consulting Group for restructuring of its human resources. As part of it, the airline has hired new employees, restructured organisational roles and increased the salary of existing staff to bring them at par with new recruits.

In FY23, the airline reported a loss of ₹11.38 crore, up 18.6% from the previous fiscal year: FY22, which had a loss of ₹9.59 crore after accounting for write-offs and exceptional items.

\$8.7-B DEAL UK's Vodafone Confirms Sale of Italian Arm

AP

London: British cellphone company Vodafone confirmed Friday that it is selling its Italian business to Switzerland's Swisscom for €8 billion (\$8.7 billion) and will hand back half of the proceeds to its shareholders through the buyback of company shares.

Vodafone said the move, with talks first announced February 28, represented an "attractive valuation" and marked the final step of its strategy to sell off parts of its European portfolio.

Swisscom, a telecoms operator, will pay in cash that it will finance through new debt. It is aiming to merge its acquisition with Fastweb, the company's subsidiary in Italy. It said the deal will help it unlock €600 million in savings and will enable the combined entity to sustain investments and offer improved services.

"The industrial logic of this merger is very strong." Swisscom CEO Christoph Aeschlimann said. "Fastweb and Vodafone Italia are an ideal fit to create high added value for all stakeholders."

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR GWALIOR POLYPIPPES LIMITED OPERATING IN MANUFACTURING OF PIPES AT GWALIOR (M.P.) & KOTA (RAJ) (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN	Gwalior Poly Pipes Limited CIN: U28939MP1982PLC002072 PAN: AAAGG7579D
2. Address of the registered office	Gwalior, Madhya Pradesh, India, 477001, K-170 Indraprastha Industrial Area, Road no. 6, Kota, Rajasthan -324005
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Details can be obtained by sending email at: lbc.gpi@gmail.com
5. Installed capacity of main products/services	Details can be obtained by sending email at: lbc.gpi@gmail.com
6. Quantity and value of main products/services sold in last financial year	Details can be obtained by sending email at: lbc.gpi@gmail.com
7. Number of employees/workmen	27 employees/workmen
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, are available at URL:	Details can be obtained by sending email at: lbc.gpi@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be obtained by sending email at: lbc.gpi@gmail.com
10. Last date for receipt of expression of interest	31-03-2024
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16. Process email id to submit Expression of Interest	lbc.gpi@gmail.com

Registered Office: 301-306, 3rd Floor, ABHIJEET-V, Opp. Mayor's Bungalow, Law Garden Road, Mithakhali, Ahmedabad - 380006, Gujarat. www.fincarebank.com

LOAN AGAINST GOLD - AUCTION NOTICE ON "AS IS WHERE IS" BASIS The below mentioned borrower has been issued notices to pay their outstanding amounts towards the loan against gold facilities availed from Fincare Small Finance Bank Ltd ("Bank"). Since the borrower's has/have failed to repay his/her dues, we are constrained to conduct an auction of pledged gold items/articles on 21 March 2024 between 11:00 AM - 03:00 PM (Time) at below mentioned branches according to the mode specified therein. In case of deceased borrowers, all conditions will be applicable to legal heirs. Please note that in the event of failure of the above auction, the bank reserves its right to conduct another auction without prior intimation.

E-Auction Branch Details (E-auction will be conducted by using Weblink https://gold.samil.in)

AGAR MALWA - 2366000099497	2366000153231	23660001593294
BAREIL - 23660000951669	23660000970693	23660001066987
23660001073033	23660001185193	23660001371123
23660001849204	BHIKANGAON - 23660000824809	23660000956750
23660001048942	23660001594973	BHOPAL - AURA MALL ROAD - 23660001532151
CHHINDWARA - 23660001052863	23660001053192	23660001812666
23660002133534	DEWAS - 23660001085931	23660001086329
INDORE - 23660001353374	INDORE - VIJAYNAGAR - 23660001692275	INDORE - BHAVARKUAN ROAD - 23660001920341
23660001964537	23660002099017	ITARSI - 23660001524316
JABALPUR - 23660000914450	23660000914870	23660000915368
23660001661837	MANASA - 23660000938934	23660001073203
23660001630026	RATLAM - 23660000977730	23660001044109
SATNA - 23660002020617	SEHORE - 23660001025975	23660001026443
23660001035146	23660001051595	23660001082406
SENDHWA - 23660001053902	23660001646016	23660001917067
23660002016135	SHUJALPUR - 23660001568603	UJJAIN - 23660000967339
23660000967419	23660001066057	VIDISHA - 23660001007735
23660001629729	23660001654891	WARASEONI - 23660002007655

SC to hear pleas for stay on CAA rules on Tuesday

TIMES NEWS NETWORK

New Delhi: Supreme Court on Friday agreed to hear on Tuesday pleas seeking to halt implementation of Citizenship (Amendment) Act (CAA), which started with government notifying CAA Rules on March 11 that allows a fast-tracked process to grant citizenship to members of persecuted minority communities from neighbouring Islamic countries of Pakistan, Bangladesh and Afghanistan.

Senior Advocate Kapil Sibal sought urgent hearing on the applications and informed a bench of CJI D Y Chandrachud and Justices J B Pardiwala and Manoj Misra that government waited for four and half years after the enactment of

CAA before suddenly notifying the CAA Rules on the eve of Lok Sabha polls.

If SC does not stay the Rules, CAA will be implemented rendering the petitions, which challenge the validity of CAA, infructuous, Sibal said. CJI Chandrachud said there are as many as 192 petitions challenging the validity of CAA and that

all petitions would be listed along with the applications on Tuesday.

Solicitor General Tushar Mehta said fixing a date for hearing the application is court's prerogative but none of the applicants have a locus standi to question CAA Rules or CAA itself. He added that it is the prerogative of government to notify a Rule.

DMK against TN traditions, skipped Sengol event: Modi

Continued from P1

PM Modi also slammed the rival fronts in Kerala, saying they were faking a rivalry in the state as they were hand-in-glove in Delhi.

Citing the example of Tamil Nadu where the last Congress government came to power in 1962 and UP, Gujarat and Bihar where Congress has been out of power for over four decades, he said once Congress or Communists were ousted from power, they would never return.

Addressing a public meeting in Kanyakumari in Tamil Nadu, Modi said INDIA coalition has a series of scams against its name while BJP boasts projects.

Modi said DMK was against the culture and tradition of Tamil Nadu. He charged the party with boycotting the Ayodhya temple consecration and banning its telecast, necessitating Supreme Court's intervention.

"DMK even boycotted the Sengol ceremony, the pride of Tamils and Tamil kings, in the newly inaugurated Parliament," he said.

HEADQUARTERS
Employees' State Insurance Corporation
 (Ministry of Labour & Employment, Govt. of India)
 Panchsheel Bhawan, C.I.G. Marg, New Delhi-110 002
 Website: www.esic.gov.in

RECRUITMENT NOTICE

Employees' State Insurance Corporation (ESIC) invites applications from talented, innovative and dynamic candidates in the field of Information Technology, Actuarial, Finance, Legal, Medical, Human Resource, Strategic planning and analysis etc. for Engagement of Individual Consultants "Under the ESIC policy for Engagement of Young Professional/Consultant Grade-1/Consultant Grade-2/ Senior Consultant on contractual basis". The candidates fulfilling the requirement may apply through online portal (www.esic.gov.in). The portal will open on 20/03/2024 and will be available till midnight of 03/04/2024. The detailed recruitment notice of experience, remuneration, including the terms and conditions are available at www.esic.gov.in.

Office of the Controller General of Patents, Designs, and Trade Marks (O/o CGPDTM)
 Department for Promotion of Industry and Internal Trade
 Ministry of Commerce & Industry
 Government of India

Hiring of Research Associate (RA) and Young Professionals (YPs) purely on contractual basis

O/o CGPDTM is inviting applications for RA & YPs in different IP Offices. For more details and online application for said posts, Visit www.ipindia.gov.in

The last date to apply online - 22th March 2024.

-Sd-
CGPDTM

CBC 05202/12/0001/2324

ट्रूप कॉम्फर्ट्स लिमिटेड
TROOP COMFORTS LIMITED
 भारत सरकार का उद्योग, खास मंत्रालय
 A Govt. of India Enterprise, Ministry of Defence
 कारपोरेट मुकाम: सी.टी. रोड, कानपुर (उ.प्र.) 208013
 CORPORATE HQRS: G.T. Road Kanpur (U.P.) 208013

Advertisement no. 02/2024

Troop Comforts Limited invites online application for engagement of the under mentioned post on fixed term tenure basis through website <https://www.troopcomfortslimited.co.in> till 05.04.2024. Please visit our website for more information.

Nomenclature of post on Fixed Term Tenure Basis	No. of post (Nos)	Consolidated Remuneration
IT Manager	04	Consolidated Rs.60000.00 (Sixty Thousand only) Per month all inclusive and revised annually based on performance as per T.C.I. policy/forms. A medical allowance of fixed amount @ Rs. 1000 per month. No other Perks & benefits are entitled except TA / DA for travelling out of station. Suitable accommodation may be provided on nominal payment basis subject to availability.

-Sd-
General Manager/HR
Troop Comforts Limited
Corporate Hqrs., Kanpur

POWERGRID NEEMUCH TRANSMISSION SYSTEM LIMITED
 (A 100% Wholly Owned Subsidiary of Power Grid Corporation of India Limited)
 B-8, Qutab Institutional Area, Katarwa Sarai, New Delhi-110016 | CIN: U40106DL2022GOI396525

PUBLIC NOTICE

This is for information of public in general and for the inhabitants of District Chittorgarh and Udaipur in the state of Rajasthan and District Neemuch of Madhya Pradesh in particular that **POWERGRID NEEMUCH TRANSMISSION SYSTEM LIMITED (PNTSL)** (a 100% wholly owned subsidiary of Power Grid Corporation of India Limited) has successfully completed construction of 400 KV DIC Neemuch Chittorgarh Transmission Line under "Transmission system for evacuation of power from Neemuch SEZ" through tariff based competitive bidding (TBCB). The line is likely to be test charged and energized any day from 25.03.2024 onwards. The line passing through the District and Villages as depicted below.

Rajasthan Village :-

S.No.	Name of the Village
1.	Singhpur, Bor Baori, Turkari, Jai Singh Pura, Aneer, Hanuliya, Gulana, Bamanhera, Govindpura, Dhanora, Rampuriya, Chechi, Kalabar, Naya Gaon, Badan Pura, Kalyanpura, Semaliya, Bagpachhi Kheri, Khardi, Dhabai Ji Ka Kheda, Daulatpur, Madhopur, Gopal Pura, Hari Pura, Raj Garh, Garhwara, Bandan Ka Rajpura, Birjipura, Dorai, Manekshwar, Khumawas, Jelpuriya, Ladpura, Hanpura, Bagpura, Amba, Udupuriya, Jai Sagar, Phalotai, Neeladehi, Charchha, Rasya Magri, Bagat Pura, Bhagwanpura, Tehsil: Begun, District: Chittorgarh.
2.	Chapar Kheri, Banwar, Achal Pura, Nahargarh, Antri, Hathpura, Kannoji, Ganpal Khera, Lader, Ganthar, Rajendra Nagar, Lachhmi Pura, Deora Peepli, Akya Suraj Pura, Narbadiya, Maora, Kuretha, Mandohiya, Sohan Khera, Amar Pura, Keshar Kheri, Gopal Pura, Khokhariya Kheri, Mokhpapura, Napaniya, Buddhpura, Chena Khera, Rakampura, Tehsil: Bhadesar, District: Chittorgarh.
3.	Guner, Khela Khera, Bharkiya, Dolalpur, Koiri, Amerpura, Kalyanpura, Bageriya, Undri, Semaliya, Manakpura, Surat Pura, Sakal Ka Khera, Kesharpura, Nalda, Chamarpura, Barodiya, Gadwara, Gilund, Siyalkund, Ghatiyawali, Mata Ji Ka Ordi, Khor, Thikriya, Amiya, Dhamni Khera, Jet Pura, Chiksi, Sawa, Jogni, Bansali, Bansali Khera, Patniya, Adityapuram, Kesharpura, Phalasiya, Bhloda, Sukhwara, Kajorpura, Meenoka Kanthariya, Amiya Panth, Jalampura, Sukhwara, Tehsil: Chittorgarh, District: Chittorgarh.
4.	Chaktiya, Lothiyana, Nagawali, Sangariya, Jai Kheri, Tazda, Chhapri, Tehsil: Dungle, District: Chittorgarh.
5.	Narayan Pura, Tehsil: Bhinder, District: Udaipur.

Madhya Pradesh Village :-

1.	Badi, Kawai, Kheda Moka Ka Dol, Ladpura, Arnya, Devipura Abad, Dhadi, Kadwasa, Mahupura, Chimanpura, Bilkheda, Mata Ka Kheda, Birdsalaya, Jat, Lalpura, Shambhu Ka Kheda, Shri Pura, Keldiya, Naulangi, Kunthai, Amariya, Ghat, Khati Kheda, Bagpura, Rup Pura, Malotha, Tehsil: Singoli, District: Neemuch.
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Name of these villages are indicative and the above-mentioned line could be passing through contiguous villages in between the villages mentioned above.

Under the electricity Act 2003, Section 68(5) and for safety purpose, planting of tree, construction of house or any other construction activity near overhead line, which can interrupt or interfere transmission of electricity, is prohibited under law.

All are advised to aware to the guidelines of Electricity Act and keep away from the above transmission line from 25.03.2024 onwards.

Plantation of any high-rise trees or construction in the corridor of line, climbing on the tower or attempt to touch the line conductors are highly dangerous and is therefore strictly prohibited.

POWERGRID NEEMUCH TRANSMISSION SYSTEM LIMITED (PNTSL) shall not be responsible for any accident/incident of any kind due to interference with the tower or transmission line. Action as per the law shall be initiated against the defaulters.

The public is accordingly to take all precaution and not interfere with high voltage line in any manner.

Arvind Kumar Khare
Project In-Charge

A Maharashtra PSU

Government of Punjab
Department of Higher Education

Appointment of Vice-Chancellor of Jagat Guru Nanak Dev Punjab State Open University, Patiala
 (A State Public University Established under Act 2019)

Jagat Guru Nanak Dev Punjab State Open University, Patiala is an institution of excellence in higher learning and research. Established in 2019, Jagat Guru Nanak Dev Punjab State Open University, Patiala is a premier institution of Punjab with more than 14500 Students and 07 teaching and research departments, 4 Regional Campus, 6 Schools offering Academic Programmes and about 126 affiliated Colleges.

To apply for the position of Vice Chancellor, the following UGC qualifications will be applicable :-

- A person possessing the highest level of competence, integrity, morals and institutional commitment is to be appointed as Vice-Chancellor. The person to be appointed as a Vice-Chancellor should be a distinguished academician, with a minimum of ten years' of experience as Professor in a University or ten years' of experience in a reputed research and/or academic administrative organization with proof of having demonstrated academic leadership.
- The age of the applicant should not be more than 67 years as on the closing date of receipt of application.
- The appointment shall be for a period of three years.

Procedure for appointment

- The appointment will be made from a panel of names recommended by the Search-Cum-Selection Committee.
- Reputed academicians may also nominate the name of the candidates for the post of Vice-Chancellor.
- The search-cum-selection committee may consider the name of any academician who may not have even applied and who fulfills the requisite qualifications for the post of Vice Chancellor.
- The Advertisement and Format of Application are available at Department of Higher Education Website (<https://phbe.punjab.gov.in>) and University Website (<https://psou.ac.in/>).
- Applications of eligible individuals received by post through candidates/nominators, in the prescribed proforma shall be considered. Such applications should reach by 05.04.2024 at 4:00 P.M. by Registered/Speed Post to:

Secretary, Higher Education,
 Government of Punjab
 Room No. 710, Seventh Floor,
 Punjab Civil Secretariat-2
 Chandigarh (0172-2742691)

*Application for the post of Vice-Chancellor, Jagat Guru Nanak Dev Punjab State Open University, Patiala, should be superscribed on the envelope. The application should reach the above address on or before 4:00 p.m. on 05.04.2024.

This department is not responsible for postal delay.

Secretary Higher Education
 Government of Punjab

DIR/PE: 26/12/944/2023/33883

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GWALIOR POLYPIPES LIMITED
OPERATING IN MANUFACTURING OF PIPES AT GWALIOR (M.P.) & KOTA (RAJ)
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN	Polypipes Limited CIN: U29930MP1982PLC002072 PAN: AAAG7579D
2. Address of the registered office	Polypipes Estat Malanpur, Industrial Area, Malanpur, Bhirndi, Madhya Pradesh, India, 477001 A-170 Indraprastha Industrial Area, Road no. 6, Kota, Rajasthan -324005
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Details can be obtained by sending email at: ibc.gpl@gmail.com
5. Installed capacity of main products/ services	Details can be obtained by sending email at: ibc.gpl@gmail.com
6. Quantity and value of main products/ services sold in last financial year	Details can be obtained by sending email at: ibc.gpl@gmail.com
7. Number of employees/ workmen	27 employees /workmen
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, are available at URL :	Details can be obtained by sending email at: ibc.gpl@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL :	Details can be obtained by sending email at: ibc.gpl@gmail.com
10. Last date for receipt of expression of interest	31-03-2024
11. Date of issue of provisional list of prospective resolution applicants	10-04-2024
12. Last date for submission of objections to provisional list	15-04-2024
13. Date of issue of final list of prospective resolution applicants	25-04-2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30-04-2024
15. Last date for submission of resolution plans	30-05-2024
16. Process email id to submit Expression of Interest	ibc.gpl@gmail.com

Date: 16-03-2024
 Place: Indore

-Sd-
 Mr. Navin Khandelwal
 (IP Registration No.: IBB/IPA-001/JP-P00703/2017-2018/11301)
 AFA Valid till 19-11-2024
 Address : 206, Navneet Plaza, Greater Kailash Road, Indore 452001
 Process Specific Email ID: ibc.gpl@gmail.com
 Registered email ID with IBB: navin25@yahoo.com

REVENUE DEPARTMENT
(Disaster Management)
 R.No.516, 5th Floor, Gate-3, M.S. Building, Bengaluru-560001.

No: RD 99 TNR 2023 **Date: 14-03-2024**

Call for Applications for the Post of Director, Karnataka State Natural Disaster Monitoring Centre,
 (A Registered Society and Autonomous Body affiliated to Revenue Department (Disaster Management), Government of Karnataka)

Applications are invited for the Post of Director, **KSNDMC (With a pay Scale of Rs.90,500-1,23,300)** however, pay protection will be ensured for higher scales) on deputation basis from eligible candidates working in State/Central Government or State/Central Government Institutions. The applicant should have the following minimum essential qualifications & experience along with working knowledge of Kannada:-

- M.Sc. or M.Tech/ME in Earth Sciences/Environmental Sciences/Agricultural Sciences/Hydrological Sciences /Agro-Meteorology/Geo-informatics/Geotechnical Engineering/Water Resources Engineering/Civil Engineering/Space Sciences and Technology/Disaster Management and
- Ph.D in any of the above subjects.

iii) For External candidates: 16 years of experience (Regular Service) in the relevant field of which 4 years in the cadre of Principal Scientific Officer/Joint Director or equivalent and For Internal candidates: 20 years of experience(Regular Service) in the relevant field of which 6 years in the cadre of Principal Scientific Officer/Joint Director or equivalent.

iv) Age should be above 45-55 years for External candidates and between 50-58 years for Internal candidates.

More details can be obtained from www.ksndmc.org. Eligible candidates should send their applications with relevant documents by registered post to Principal Secretary to Government, Department of Revenue (Disaster Management), Government of Karnataka, Room No.627, 6th Floor, Gate No.1, M.S. Building, Bengaluru-560 001. The envelope containing the application must be superscribed as "APPLICATION FOR THE POST OF DIRECTOR, KSNDMC" at the left side corner of the envelope. Advance copy of the application along with relevant documents may be mailed to secyrelief-rev@karnataka.gov.in, secy.dm@gmail.com. **ON or BEFORE 02.05.2024**. More details can be obtained from www.ksndmc.org.

DIR/PRIC/4275/MAA/2023-24

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BIDDING SCHEDULE

Date of uploading of documents	14.03.2024 on https://etender.up.nic.in
Last date of receiving clarifications	Upto 15:00 hrs on 04.04.2024
Pre Bid Conference	05.04.2024 (at 11:00 hrs) at Conference Hall, Parivahan Bhavan, Tehri Kothi, Lucknow
Date of uploading of addendum/ corrigendum, if any	19.04.2024 on https://etender.up.nic.in
Bid submission date & place (the "Application Due Date")	10.05.2024 (upto 15:00 hrs) on https://etender.up.nic.in
Opening of technical bid	10.05.2024 (16:00 hrs onwards)

Managing Director

For Enquiry :
 Mr. Yajuvendra Kumar (GM-IT/PPP)
 Mob. : 9219615066
 E-mail : ppp@upsrtc.com

U.P. STATE ROAD TRANSPORT CORPORATION
 Mahatma Gandhi Marg, Tehri Kothi, Lucknow-226 001
 Phone : 0522-2274250, 2621737 Website : www.upsrtc.com

देश और दुनिया की बड़ी खबरें देखने के लिए स्कैन करें
और महानगर टाइम्स को लाइक व सब्सक्राइब करें।



घरेलू एयरलाइंस से 257.78 लाख यात्रियों ने किया सफर

देश में फरवरी में 1.26 करोड़ घरेलू यात्रियों ने की हवाई यात्रा, 4.8 प्रतिशत की बढ़ोतरी

महानगर संवाददाता
नई दिल्ली। देश में फरवरी 2024 के दौरान 126.48 लाख लोगों ने घरेलू मार्गों पर हवाई सफर किया, जबकि इसी अवधि के दौरान उड़ान में देरी से 1.55 लाख से ज्यादा यात्री प्रभावित हुए। नागरिक उड्डयन महानिदेशालय के आंकड़ों के अनुसार, फरवरी में घरेलू हवाई यातायात सालाना आधार पर 4.8 प्रतिशत बढ़ गया। एयर इंडिया की बाजार हिस्सेदारी फरवरी में 12.2 प्रतिशत से बढ़कर 12.8 प्रतिशत हो गई, जबकि इंडिगो की बाजार



हिस्सेदारी जनवरी में 60.2 प्रतिशत से मामूली गिरावट के साथ 60.1 प्रतिशत हो गई। नागरिक उड्डयन महानिदेशालय (डीजीसीए) ने कहा कि फरवरी में 1.26 करोड़ घरेलू यात्रियों ने हवाई जहाज से सफर किया, जबकि एक साल पहले के इसी महीने में 1.21 करोड़ लोगों ने यात्रा किया था। हालांकि, जनवरी

2024 की तुलना में हवाई यातायात में कमी आई है। फरवरी के मुकाबले जनवरी में 1.31 करोड़ लोगों ने घरेलू मार्गों पर हवाई यात्रा की थी। डीजीसीए ने कहा कि जनवरी-फरवरी 2024 के दौरान घरेलू एयरलाइंस से 257.78 लाख यात्रियों ने सफर किया, जबकि पिछले वर्ष की इसी अवधि के दौरान यह संख्या 246.11 लाख थी। इसमें सालाना आधार पर 4.74 प्रतिशत की वृद्धि और मासिक आधार पर 4.80 प्रतिशत की वृद्धि हुई है।

उड़ान में देरी के कारण 1.5 लाख से ज्यादा यात्री हुए प्रभावित

फरवरी में उड़ान में देरी के कारण 1,55,387 यात्री प्रभावित हुए और अनुसूचित एयरलाइन ने सुविधा के लिए 22.21 करोड़ रुपये खर्च किए। डीजीसीए ने यह भी बताया कि उड़ान कैंसिल होने से 29,143 यात्री प्रभावित हुए और एयरलाइंस ने मुआवजे और सुविधाओं के तौर पर 99.96 लाख रुपये खर्च किए। पिछले महीने स्पाइसजेट की घरेलू बाजार हिस्सेदारी 5.6 प्रतिशत से घटकर 5.2 प्रतिशत हो गई। विस्तारा और अकासा एयर अपनी हिस्सेदारी क्रमशः 9.9 प्रतिशत और 4.5 प्रतिशत पर बनाए रखने में कामयाब रहे। आंकड़ों के मुताबिक, फरवरी में एयर इंडिया का ऑन-टाइम परफॉर्मेंस (ओटीपी) 56.4 फीसदी रहा, जबकि स्पाइसजेट का 59.1 फीसदी रहा।

ऑन टाइम परफॉर्मेंस में अत्वाल

आंकड़ों के मुताबिक, फरवरी में एयर इंडिया का ऑन-टाइम परफॉर्मेंस (ओटीपी) 56.4 फीसदी रहा, जबकि स्पाइसजेट का 59.1 फीसदी रहा। ऑन-टाइम परफॉर्मेंस को लेकर बेंगलुरु, दिल्ली, हैदराबाद और मुंबई जैसे चार मेट्रो हवाई अड्डों के लिए गणना की गई। ऑन-टाइम परफॉर्मेंस के मामले में विस्तारा 67.4 प्रतिशत पर रहा। इसके अलावा इंडिगो 72.7 प्रतिशत और अकासा एयर 72.9 प्रतिशत पर रहा। फरवरी में एआईएक्स कनेक्ट का ऑन-टाइम परफॉर्मेंस 73.5 फीसदी पर पहुंच गया। डीजीसीए ने कहा कि फरवरी 2024 के महीने के लिए निर्धारित घरेलू एयरलाइनों की कुल रद्दीकरण दर 0.90 प्रतिशत रही। जूम के लिए सबसे अधिक 7.69 प्रतिशत रद्दीकरण दर रही थी। अकासा एयर के लिए रद्दीकरण दर सबसे कम 0.30 प्रतिशत रही। फ्लाय बिग की रद्दीकरण दर 7.41 प्रतिशत, एलायंस परवर (3.83 प्रतिशत), इंडियावन एयर (3.18 प्रतिशत), स्पाइसजेट (1.54 प्रतिशत), इंडिगो (0.84 प्रतिशत), एआईएक्स कनेक्ट (0.64 प्रतिशत) थी। एयर इंडिया (0.62 प्रतिशत)। स्टार एयर और विस्तारा के मामले में, रद्दीकरण दर क्रमशः 0.60 प्रतिशत और 0.58 प्रतिशत थी।

वित्त मंत्री बोलीं-वैश्विक उथल-पुथल के बावजूद भारतीय बाजार स्थिर

भारतीय स्टॉक मार्केट निर्णय लेने में पूरी तरह सक्षम : निर्मला सीतारमण

बाजार के विवेक पर छोड़ देना चाहिए

महानगर संवाददाता
नई दिल्ली। वित्त मंत्री निर्मला सीतारमण ने शुक्रवार को कहा कि वैश्विक स्तर पर भारी उतार-चढ़ाव के बावजूद भारतीय शेयर बाजार ने एक निश्चित स्तर की समझदारी बनाए रखी है और बाजार को अपने हिस्सा से खेलने की अनुमति दी जानी चाहिए। इसलिए मैं बाजार पर बहुत भरोसा करती हूँ। इसलिए मैं बाजारों को उनकी बुद्धिमता पर छोड़ रही हूँ। भारतीय स्टॉक मार्केट अपने निर्णय लेने में पूरी तरह सक्षम है। वित्त मंत्री का यह बयान सेबी की चैयरपर्सन माधवी पुरी बुच के उस बयान के कुछ दिनों बाद आया है कि स्मालकैप और मिडकैप शेयरों में 'झाग' की गुंजाइश है और नियामक एक संभावित परामर्श पत्र लाने के लिए इस पर विचार कर रहा है। सीतारमण ने कहा कि मैं बाजारों को अपने हिस्सा से खेलने देती हूँ। हमें इसे बाजार के विवेक पर छोड़ देना चाहिए, क्योंकि हम सभी ने देखा है कि वैश्विक



स्तर पर भारी उतार-चढ़ाव के बावजूद भारतीय बाजार ने समझदारी का एक निश्चित स्तर बनाए रखा है। यह वास्तव में इस तरह या उस तरह से बहुत हिंसक नहीं हुआ है। इस सप्ताह की शुरुआत में पूंजी बाजार नियामक ने स्मालकैप और मिडकैप शेयरों के अधिक मूल्यांकन के बारे में चिंता जताई थी। स्मालकैप और मिडकैप संभावित बाजार में हेरफेर और बाजार में बुलबुले के जोखिम का संकेत दे रहे थे।

चुनावी बॉन्ड पर बोलीं : यह पिछले सिस्टम से कहीं ज्यादा बेहतर

इलेक्टोरल बॉन्ड्स पर जारी राजनीतिक घमासान के बीच फाइनेंस मिनिस्टर निर्मला सीतारमण ने पहली बार अपनी प्रतिक्रिया दी है। उन्होंने कहा कि इलेक्टोरल बॉन्ड को लेकर पूरी चर्चा अनुमानों पर आधारित है। सीतारमण ने स्वीकार किया कि यह परफेक्ट सिस्टम नहीं है, लेकिन पिछले सिस्टम से बेहतर है। उन्होंने कहा कि हमें इससे सीखने की जरूरत है। इसे लेकर नया कानून आना या नहीं, इसे लेकर अभी कुछ नहीं कहा जा सकता है, लेकिन इतना यह है कि हम इस सिस्टम को और पारदर्शी बनाने के लिए प्रयास करते रहेंगे। सुप्रीम कोर्ट के निर्देश पर एसीआई ने इलेक्टोरल बॉन्ड का डेटा चुनाव आयोग को भेजा था, जिसे आयोग ने सार्वजनिक कर दिया है। उन्होंने कहा कि इलेक्टोरल बॉन्ड व्यवस्था पुराने सिस्टम से अलग था। इसमें इलेक्टोरल बॉन्ड के जरिए बैंक अकाउंट्स में पैसा आता था। पहले का सिस्टम परफेक्ट नहीं था, लेकिन अब हम ऐसे सिस्टम में पहुंचे हैं, जो 100 परसेंट परफेक्ट नहीं है।

क्रिप्टो को करेंसी मानने से इनकार

क्रिप्टो परिसंपत्तियों पर सीतारमण ने कहा कि वे मुद्राएं नहीं हो सकती हैं और यह भारत सरकार का रुख है। उन्होंने कहा कि मुद्राएं सरकार या केंद्रीय बैंक की ओर से जारी की जाती हैं। उन्होंने कहा कि क्रिप्टो संपत्तियां प्रौद्योगिकी-संचालित हैं और सीमा पर भुगतान पर असर डालती हैं। उन्होंने कहा कि ऐसी संपत्तियों के आपस एक व्यापक नियामक ढांचे पर जी20 स्तर पर विचार किया गया है। वित्त मंत्री ने कहा कि यदि एक देश विनियमन करता है और अन्य नहीं करते हैं, तो यह धन को अस्थानंतरित करने, राउंड-ट्रिपिंग या ड्रस या यहां तक कि अंतःकार्य को वित्तपोषित करने का एक आसान तरीका होगा। इसलिए हम इसे जी20 के स्तर पर ले जाकर एक रूपरेखा बनाना चाहते थे। इसे बहुत अच्छी तरह से स्वीकार किया गया है और मुझे यकीन है कि कुछ रूपरेखा सामने आएगी। इस हफ्ते की शुरुआत में भी सेबी ने इस बात की आशंका जताई थी कि शेयर मार्केट में छोटे और मध्यम वर्ग के स्टॉक की कीमतों को बढ़ा-चढ़ाकर दिखाया गया है, जिससे बाजार में एक तरह की भ्रम की स्थिति बनी हुई है। सेबी ने निवेशकों को सोच-विचार करके ही निवेश करने की सलाह दी।

अब पूरी तरह से इथेनॉल से चलेंगी गाड़ियां, सरकार ने लॉन्च किया इथेनॉल 100

महानगर संवाददाता
नई दिल्ली। अब गाड़ियां पूरी तरह से इथेनॉल से चलेंगी। सरकार ने शुक्रवार को इथेनॉल 100 को लॉन्च कर दिया है। इथेनॉल 100 की बिक्री 183 पेट्रोल पंप में शुरू हो गई है। इसके बाद 15 अप्रैल तक 400 पेट्रोल पंपों पर इथेनॉल 100 की बिक्री शुरू हो जाएगी। इनमें महाराष्ट्र, यूपी, तमिलनाडु और कर्नाटक में 100-100 पेट्रोल पंपों से बिक्री शुरू की जाएगी। इथेनॉल को एथिल अल्कोहल के रूप में जाना जाता है। यह एक बायोगेनिकल है। इसे मक्का, गन्ना, गेहूं और एग्री क्राप के पौधों के कटे से तैयार किया जाता है। इसका प्रोडक्शन फर्मेंटेशन प्रॉसेस से किया जाता है, जिसे चीनी के मॉलीक्यूलर यीस्ट या अन्य माइक्रोऑर्गेनिज्म की क्रिया द्वारा अल्कोहल में बदला जाता है। इथेनॉल 100 में 92-94 फीसदी इथेनॉल, 4-5 फीसदी मोटर स्पिरिट और 1.5 फीसदी को-सॉल्वेंट हाइड्रोजन सेचुरेटेड अल्कोहल का मिश्रण है। यह पेट्रोल का एक स्वच्छ और हरित विकल्प है। यह ईंधन ग्रीनहाउस गैसों के कम उत्सर्जन का उत्पादन करता है, जो जलवायु परिवर्तन के प्रभावों को कम करने और वायु प्रदूषण में सुधार करने में मदद करता है। इथेनॉल 100 गाड़ियों के लिए भी अच्छा है। यह गाड़ियों की इंजन क्षमता को बेहतर करता है। भविष्य में इथेनॉल 100 मुख्य फ्यूल ऑप्शन बन सकता है। यह पारंपरिक पेट्रोल के मुकाबले पर्यावरण के ज्यादा अनुकूल ईंधन ऑप्शन है। कन्वेंशनल गैसोलिन की तुलना में इथेनॉल कम ग्रीनहाउस गैसों का एमिशन करता है। जब इसे फ्यूल के रूप में जलाया जाता है, तो यह कार्बन ड्रॉइऑक्साइड छोड़ता है, लेकिन उत्सर्जित सीओ2 फसलों द्वारा उनके विकास के दौरान एबजॉर्डेड कार्बन के लगभग बराबर होती है।

सरकार ने नई ईवी पॉलिसी को दी मंजूरी न्यूनतम निवेश 50 करोड़ डॉलर तय

महानगर संवाददाता
नई दिल्ली। भारत सरकार ने शुक्रवार को नई इलेक्ट्रिक वाहन पॉलिसी का ऐलान कर दिया है। इस पॉलिसी पर टेक्ना समेत दुनियाभर की दिग्गज ईवी वाहन बनाने वाली कंपनियों की नजर थी। नई ईवी पॉलिसी में सबसे ज्यादा जोर विदेशी निवेश को भारत में लाने पर रहेगा। साथ ही भारत को ईवी टेक्नोलॉजी प्रोडक्शन में सिरमौर बनाने की कोशिश भी की जाएगी। इसमें विदेशी कंपनियों को कम से कम 50 करोड़ डॉलर (4,150 करोड़ रुपये) का निवेश करना होगा। **इंपोर्ट टैक्स में मिलेगी राहत** : भारत सरकार की नई ईवी पॉलिसी के तहत इलेक्ट्रिक वेहिकल स्क्रीम लॉर्ड गई है। इसमें टैक्स छूट भी दी जाएगी। नई ईवी नीति के तहत कंपनी 50 करोड़ डॉलर से ज्यादा का निवेश और 3 साल एक

अंदर मैनुफैक्चरिंग प्लांट देश में लगाती है तो उसे इंपोर्ट टैक्स में राहत दी जाएगी। इससे दिग्गज ईवी निर्माता टेस्ला समेत दुनिया की बड़ी-बड़ी कंपनियों को भारत लाने का प्रयास किया जाएगा। **ग्लोबल मैनुफैक्चरिंग कंपनियों आएंगी भारत** : सरकार ने आधिकारिक वक्तव्य में कहा कि ई वेहिकल सेगमेंट में ग्लोबल मैनुफैक्चरिंग कंपनियों को भारत लाने का प्रयास किया जाएगा। नई पॉलिसी देश में ईवी इकोसिस्टम को मजबूत करने की दिशा में काम करेगी। साथ ही ईवी सेगमेंट की एडवांस टेक्नोलॉजी भी भारत आ सकेगी। इसमें 4,150 करोड़ रुपये से लेकर कितना भी इन्वेस्टमेंट किया जा सकेगा। कंपनियों को 3 साल एक अंदर मैनुफैक्चरिंग प्लांट इंडिया में लगाना होगा। साथ ही 5 साल के अंदर कम से कम 50 फीसदी भारत में ही बने पार्ट्स इस्तेमाल करने होंगे।

रिलायंस से संबंध का दावा, पर कंपनी ने नकारा विवेक सप्लाई राजनीतिक दलों को दान देने वाली तीसरी सबसे बड़ी चुनावी बॉन्ड खरीदार

महानगर संवाददाता
नई दिल्ली। विवेक सप्लाई चैन प्राइवेट लिमिटेड चुनावी बॉन्ड के जरिए राजनीतिक दलों को दान करने वाली तीसरी सबसे बड़ी दानकर्ता है। विवेक सप्लाई नवी मुंबई के धीरुभाई अंबानी नॉलेज सिटी (डीएकेसी) के पंजीकृत पते वाली कंपनी है। दावा किया जा रहा है कि यह रिलायंस इंडस्ट्रीज से जुड़ी है पर इस कंपनी का नाम अब तक कम ही लोगों ने सुना है कंपनी ने वित्त वर्ष 2021-22 और 2023-24 के बीच 410 करोड़ रुपये के चुनावी बॉन्ड खरीदे। हालांकि, रिलायंस ने कहा है कि यह कंपनी रिलायंस की किसी भी इकाई की सब्सिडियरी कंपनी नहीं है। चुनाव आयोग की ओर से अपनी वेबसाइट पर अपलोड की गई जानकारी के अनुसार, विवेक सप्लाई के अलावे एक अन्य कम प्रसिद्ध लॉटरी कंपनी प्यूचर गेमिंग एंड होटल सर्विसेज ने 1,368 करोड़ रुपये और हैदराबाद की मेघा इंजीनियरिंग एंड इंफ्रा ने 966 करोड़ रुपये



राजनीतिक पार्टियों को दिए हैं। सार्वजनिक की गई जानकारी के अनुसार विवेक सप्लाई गोदांमों और भंडारण इकाइयों का निर्माण करता है। इस गैर-सूचीबद्ध निजी कंपनी का 9 अंधकृत शेयर पूंजी के साथ निबंधन कराया गया था। इसकी चुकता पूंजी 129.99 करोड़ रुपये है। अप्रैल, 2022 से मार्च, 2023 में कंपनी का राजस्व 500 करोड़ रुपये से अधिक था। हालांकि कंपनी के मुनाफे का आंकड़ा ज्ञात नहीं है।

आज से पेट्रीएम-वॉलेट में डिपॉजिट बंद

महानगर संवाददाता
नई दिल्ली। आरबीआई की गाइडलाइन के मुताबिक 16 मार्च से आप पेट्रीएम वॉलेट में पैसे जमा नहीं कर सकेंगे। ऐसे में अगर आपके पास पेट्रीएम का फार्स्ट है तो आपको इसे बदलना होगा। आपने ऐसा नहीं किया तो आपको दोगुना टैल भी चुकाना पड़ सकता है। नियमों के अनुसार फार्स्ट से पेमेंट न होने पर दोगुना टैल देना होता है। हालांकि, 15 मार्च से पहले आप जो भी पैसा पेट्रीएम वॉलेट में ऐड करेंगे उसे आप 15 मार्च के बाद भी खर्च कर सकेंगे।

F. No.: Z-11017/55/2024-SCH (E 35559)
Government of India
Ministry of Social Justice and Empowerment
Department of Empowerment of Persons with Disabilities
The Department of Empowerment of Persons with Disabilities, through its 9 National Institutes (NIs) and 25 Composite Regional Centres (CRCs), envisages providing coaching facilities to the students with benchmark disabilities with annual family income upto Rs. 8.00 lakh, to enable them to appear in competitive examinations for government jobs and to seek admissions in various professional and technical courses. Assistance given -
(i) Entire Actual Coaching fee subject to the maximum coaching fee prescribed in the guidelines of the Scheme, for a stipulated course (whichever is less)
(ii) Stipend/ Maintenance Allowance: Rs. 4000/- per month*
(iii) Disability Allowances: Rs.2000/- per month*
(iv) Book Allowance: Rs. 5000 per course (One Time)
* for actual months of coaching or for the maximum prescribed duration, whichever is less
2. Details regarding NI/CRCs, approved courses, prescribed maximum fee, duration of the course etc. can be seen at https://depwd.gov.in/scholarship/ in the scheme guidelines. For further assistance, you may also contact us through e-mail "pwd-cgo@gmail.com" or phone number 011-26100327
(Sandeep Kumar) Under Secretary
CBC 38117/11/0070/2324

शेयर बाजार में गिरावट, सेंसेक्स 453 अंक गिरकर 72643 एवं निफ्टी 22023 पर बंद

महानगर संवाददाता
नई दिल्ली। हफ्ते के आखिरी कारोबारी दिन 15 मार्च को शेयर बाजार में गिरावट देखने को मिली। कारोबार के अंत में सेंसेक्स 453.85 (0.62 फीसदी) अंक की गिरावट के साथ 72,643.43 के स्तर पर बंद हुआ। निफ्टी में भी 123.30 (0.56 फीसदी) अंक की गिरावट रही, ये 22,023.35 के स्तर पर बंद हुआ। सेंसेक्स के 30 शेयरों में से 22 शेयरों में गिरावट और 8 में तेजी देखने को मिल रही है। इससे पहले सेंसेक्स में 478 अंक की गिरावट वहीं, निफ्टी 162 अंक की गिरावट थी। सेंसेक्स के 30 शेयरों में से 22 शेयरों में गिरावट और 8 में तेजी देखने को मिली। एनएसई के सेक्टरल इंडेक्स की बात करें तो निफ्टी ऑयल एंड गैस में सबसे ज्यादा 1.19 फीसदी की गिरावट देखने को मिल रही है। वहीं, निफ्टी आईटी में 0.64 फीसदी, निफ्टी ऑटो में 0.45 फीसदी और निफ्टी बैंक में 0.20 फीसदी की गिरावट आई। जबकि, निफ्टी मीडिया में 0.84 फीसदी और निफ्टी रियल्टी में 0.81 फीसदी की तेजी है। इससे पहले 14 मार्च को शेयर बाजार में तेजी देखने को मिली थी।

यूडीएच मंत्री ने किया बीएनआई बिज एक्सपो-2024 का उद्घाटन

महानगर संवाददाता
जयपुर। बीएनआई बिज एक्सपो के छठे संस्करण का शुक्रवार को राजस्थान इंटरनेशनल सेंटर में मुख्य अतिथि नगरीय विकास एवं स्वायत्त शासन मंत्री डा. वि. सिंघानिया ने उद्घाटन किया। विशिष्ट अतिथि के तौर पर जयपुर शहर-हैदराबाद रामचरण बोहरा, पूर्व विधायक अशोक परनामी, गलता पीठ के महंत अवदेशाचार्य महाराज और सौरभ राघवेंद्र महाराज भी कार्यक्रम में मौजूद रहे। 15 से 17 मार्च तक चलने वाले तीन दिवसीय एक्सपो में 1200 से अधिक बिजनेस प्रोफेशनल्स बिजनेस और सर्विसेज से जुड़ी जानकारी साझा करेंगे। एक्सपो में 150 से अधिक स्टॉल्स लगायी गई हैं, जिस पर बिजनेस एवं सर्विसेज से जुड़ी जानकारी ली जा सकती है। इस मौके पर बीएनआई जयपुर के एक्सिक्यूटिव डायरेक्टर अक्षय गोयल ने कहा कि बीएनआई बिज एक्सपो मल्टी बिजनेस कैटेगरी शो है, इसका उद्देश्य बिजनेस नेटवर्क एवं बिजनेस प्रमोशन है। एक्सपो विभिन्न उद्यमियों को एक प्लेटफॉर्म प्रदान करता है और यह व्यापारी वर्ग के लिए राष्ट्रीय और अंतरराष्ट्रीय स्तर पर जुड़ने के लिए बड़ा मौका है। उन्होंने बताया कि कुछ ही समय में बीएनआई परिवार में 1200 मंबर जुड़ चुके हैं और अब तक 3 हजार से 4 हजार करोड़ रुपये का व्यापार हो चुका है। उन्होंने एक्सपो में करीब 10 हजार एंटरप्रेन्योर के आने की उम्मीद की है।

कार्यालय अधिशाषी अभियन्ता, सार्वजनिक निर्माण विभाग, जिला खण्ड सांगोद (जिला कोटा)
क्रमांक :-181 निविदा सूचना संख्या 25/2023-24 दिनांक : 11/03/2024
राजस्थान के राज्यपाल महोदय की ओर से सड़क/अन्य कार्यों के लिये उच्च गुणवत्ता वाले सार्वजनिक निर्माण विभाग राजस्थान में पंजीकृत संवेद्यकों एवं राज्य सरकार / केन्द्र सरकार के अधिकृत संगठनों / केन्द्रीय लोक निर्माण विभाग / डाक एवं दूर संचार विभाग / रेलवे इत्यादि में पंजीकृत संवेद्यकों, जो कि राजस्थान सरकार के एच. ए. बी. सी. श्रेणी के संवेद्यकों के समकक्ष हों, से कर्तव्य हेतु ई-टेंडरिंग के माध्यम से निम्नलिखित प्रयत्न में प्राप्ति की जावेगी।
निविदा से सम्बन्धित विवरण वेबसाइट <http://dipr.rajassthan.gov.in> /tenders.asp व <http://www.pwd.rajassthan.gov.in> व <http://eproc.rajassthan.gov.in> व <http://sppp.raj.nic.in> पर जा सकता है।
(UBN No.PWD2324WSOB22075) (UBN No.PWD2324WSOB22076) (UBN No.PWD2324WSOB22078)
(UBN No.PWD2324WSOB22080) (UBN No.PWD2324WSOB22081) (UBN No.PWD2324WSOB22083)
(UBN No.PWD2324WSOB22086) (UBN No.PWD2324WSOB22089) (UBN No.PWD2324WSOB22091)
(UBN No.PWD2324WSOB22095)
डीआईपीआर/सी/3039/2024 अधिशाषी अभियन्ता

S.No	Tender No.	Short Description	Tendered Qty.
1.	38234189	*3/4 INCH (19.1MM) DIA BULL LOCK BOLT	153083 Nos.
2.	38241611	PACKING PLATE 12mm THICK	5544 Nos.
3.	38234188	Piston Indicator Assembly	2483 Nos.
4.	30241605	S.W. Perforated Dustbin Assembly	4292 Nos.
5.	38243360	Trist head for ATL	1405 Nos.
6.	38242221	AUXILIARY RESERVOIR SUPPORTING BRACKET	10869 Nos.

उपरोक्त निविदाओं (क्रम संख्या-1-4 तक) की Due Date 08.04.2024 एवं (क्रम संख्या-5-6 तक) की Due Date 12.04.2024
कुते प्रमुख मुख्य सामग्री प्रबंधक, पमरे/जबलपुर
स्वच्छ भारत अभियान, एक कदम स्वच्छता की ओर

फॉर्म-जी
अभियन्ता की अभिव्यक्ति हेतु आमंत्रण
ग्यालिटर पॉलीपाइप टिमिटेड
ग्यालिटर (म.प.) और कोटा (राजस्थान) में कार्य के निर्माण में कार्यरत
(विस्तार और जीएन आरएम (एनपीएन) के लिए विस्तार प्रस्ताव प्रक्रिया) विनियमन, 2016 के नियम 38ए के उप-नियम(1) के अंतर्गत।

क्र.सं.	विवरण	संख्या	ग्यालिटर पॉलीपाइप टिमिटेड
1.	पैन/सीआईएन/एएलएसी संख्या के साथ कोर्पोरेट वेनरार का नाम		ग्यालिटर पॉलीपाइप टिमिटेड सीआईएन: U28939MP1982PLC002072 पैन: AAACG7579D
2.	पंजीकृत कार्यालय का पता		पॉलीपाइप एएलए सीएम, मालपुर, पिन, मध्य प्रदेश, भारत, 477001 ए-170 इंडस्ट्रियल ओपिओन क्षेत्र, रोड नं. 6, कोटा, राजस्थान-324005
3.	वेबसाइट का यूआरएल		उपलब्ध नहीं
4.	उस स्थान का विवरण जहां अचल संपत्तियों का बहुरूप स्थित है		विवरण यहां ईमेल ibc.gpl@gmail.com पर भेजकर प्राप्त किया जा सकता है।
5.	कोर्पोरेट वेनरार के मुख्य उपायुक्त/सेवाओं की स्थापित धमना		विवरण यहां ईमेल ibc.gpl@gmail.com पर भेजकर प्राप्त किया जा सकता है।
6.	पिछले वित्तीय वर्ष में बेचे गए मुख्य उपायुक्त/सेवाओं की मात्रा और मूल्य		विवरण यहां ईमेल ibc.gpl@gmail.com पर भेजकर प्राप्त किया जा सकता है।
7.	कर्मचारियों/वर्कमैन की संख्या	27	कर्मचारियों/वर्कमैन
8.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरणों (अनुसूचितों के साथ), वेनरारों की सूची सहित, अधिस्त विवरण यूआरएल पर उपलब्ध है।		विवरण यहां ईमेल ibc.gpl@gmail.com पर भेजकर प्राप्त किया जा सकता है।
9.	संश्लित की धारा 25(2)(एच) के तहत समाधान आवेदकों के लिए पत्रिका यहां यूआरएल पर उपलब्ध है।		विवरण यहां ईमेल ibc.gpl@gmail.com पर भेजकर प्राप्त किया जा सकता है।
10.	रुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	31-03-2024	
11.	संभावित संकल्प आवेदकों की अंतिम सूची जारी करने की तिथि	10-04-2024	
12.	अंतिम सूची पर आपत्तियां प्रस्तुत करने की अंतिम तिथि	15-04-2024	
13.	संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	25-04-2024	
14.	संभावित समाधान आवेदकों को सूचना प्राप्त, मूल्यांकन मैट्रिक्स और समाधान योजनाओं के लिए अनुसूची जारी करने की तिथि	30-04-2024	
15.	समाधान योजना प्रस्तुत करने की अंतिम तिथि	30-05-2024	
16.	रुचि की अभिव्यक्ति प्रस्तुत करने के लिए ईमेल आईडी प्रक्रिया		ibc.gpl@gmail.com

दिनांक 16.03.2024
हस्ता/ -
श्री नवीन चंडेयवाला
स्वान: इंदौर
(आईडी पंजीकरण सं. IBB/PA-001/IP-P00703/2017-2018/11301)
एनएसई नेशनल 19-11-2024 तक
पता: 206, नवनीत प्लाजा, मेट्रो कैम्पस रोड, इंदौर 452001
प्रक्रिया विवरण ईमेल आईडी: ibc.gpl@gmail.com
आईडीबीआई के साथ पंजीकृत ईमेल आईडी: navink25@yahoo.com